

[Shri Sazhiyan]

Legislation. Therefore, I appeal to you to consider the appointment of a separate committee that could go into all the documents that are placed on the Table of the House, whether in accordance with the provisions of the statute or with the conditions laid down by Parliamentary Committees like the Public Accounts Committee, Estimates Committee and so on.

Therefore, I would appeal to you that some forum should be there to go into such things. Otherwise, all the papers laid on the Table should be made available sufficiently earlier, or immediately after. As it is, I can raise only in the next session any criticism on this paper laid on the Table by Mr. K. R. Ganesh.

MR. SPEAKER : I think we will put it before the Rules Committee. You want the Rules Committee meeting sometime in the beginning of the next session ? We will put everything before the Rules Committee.

STATEMENT RE. SUPPLY OF FERTILIZERS
TO UTTAR PRADESH

THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI SHAH NAWAZ
KHAN) : I beg to lay on the Table :

A statement regarding the supply of fertilizers to Uttar Pradesh and production and requirement of fertilizers. [Placed in Library. See No. LT-6124/73].

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I would like to make a submission for your kind consideration. Why is it that we are forced to raise the issue on the floor of the House ? Because four letters were written through your secretariat and the Minister never responded. It is a very deplorable state of affairs. They want to hide things from this House till such time we come to hammer them, on the floor of the House.

SHRI SHAHNAWAZ KHAN : We have nothing to hide.

श्री मधु लिमये (बांका) : अध्यक्ष महोदय, अगर इस बयान को पढ़ा जाये, तो हम को पता लगेगा कि क्या चुनाव को प्रभावित करने के लिए कोशिश की जा रही है ।

श्री शंकर इलाल सिंह (चतरा) : अध्यक्ष महोदय, उत्तर प्रदेश एक बहुत बड़ा राज्य है और वहाँ उर्वरकों का अभाव है । इस लिए वहाँ भोजना जरूरी है ।

CORRECTION OF ANSWER TO U.S.Q. NO. 3163, DATED 3-12-73 RE. CERTAIN INDUSTRIAL TENEMENTS UNDER LAWRENCE ROAD RESIDENTIAL SCHEME BY D.D.A.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA) : I beg to lay on the Table a statement correcting the answer given on the 3rd December, 1973 to Unstarred Question No. 3163 by Shri Jharkhande Rai regarding Pocket C-7 and C-8 of Industrial Tenements under Lawrence Road Residential Scheme by D.D.A.

Statement

I refer to the answer given to part (b) of the Unstarred Question No. 3163 dated 3rd December, 1973 in regard to sale price of flats in Pockets C-7 and C-8 of Lawrence Road Residential Scheme of the D.D.A., and regret to state that a factual error had crept therein.

2. In answer to part (b) of the Question I had *inter alia* stated that the sale price of flats varied from Rs. 12,500/- to Rs. 13,000/-. On a verification I now find that the sale price of flats in question varies from Rs. 12,500/- to Rs. 13,800/-.

3. I request that the answer may kindly be corrected accordingly.

CORRECTION OF ANSWER TO U.S.Q. NO. 4088 DATED 10-12-73 RE. IMPROVEMENT IN ROLE OF CO-OPERATIVE SOCIETIES DURING FIFTH PLAN

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : I beg to lay on the Table a statement correcting the answer given on the 10th December, 1973 to Unstarred Question No. 4088 by Shri Prabhudas Patel regarding improvement in role of cooperative societies during Fifth Plan.